

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

11. C.P. (IB)/72(MB)2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.06.2024**

**NAME OF THE PARTIES: - M/S Sawant Cafe Through Proprietor
Mr. Ajay Sawant
V/s
Trig Guardforce Limited**

Section: 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Rakesh Gupta appeared for the Operational Creditor through VC. Adv. Surekha Yadav a/w Adv. Avinash Khanolkar appeared for the Respondent/ Corporate Debtor. No reply has been filed despite the last opportunity being granted on the last date of i.e. 30.04.2024. Therefore, the right to file the reply of the Respondent stands forfeited. List this matter for final hearing on **16.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)